

GAUHATI HIGH COURT AT GUWAHATI

(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated Guwahati the 19 th day of May, 2014

No. HC.VII-11/2014/ **2874** /A. In the interest of administration, the attachment of Shri Ganesh Brahma, U.D.A., in the office of the Chief Judicial Magistrate, Kokrajhar, is hereby withdrawn and henceforth he will work as U.D.A. in the office of the Chief Judicial Magistrate, Udalguri.

Shri Ganesh Brahma will join his new place of posting immediately.

(N.B. The seniority of Shri Ganesh Brahma will be decided by the Chief Judicial Magistrate, Udalguri on the basis of his initial date of joining in the service. Further, the concerned employee will not be entitled to claim T.A. and D.A. as the transfer is made on his request.)


Sd/- Sanjay Hazarika,

JOINT REGISTRAR (VIGILANCE)

Memo No. HC.VII-11/2014/ **2875- 87** /A., Dated 19-04-2014.

Copy to:-

1. The L.R. and Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.
2. The Principal Accountant General, Assam, Beltola, Maidamgaon, Guwahati.
3. The District and Sessions Judge, Kokrajhar / Udalguri, for information.
4. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
5. The Joint Registrar (_____), Gauhati High Court, Guwahati.
6. The Chief Judicial Magistrate, Kokrajhar.
(He is requested to release Shri Ganesh Brahma, U.D.A., to enable him to join his new place of posting immediately.)
7. The Chief Judicial Magistrate, Udalguri, for information and necessary action.
8. The Deputy Registrar (_____), Gauhati High Court, Guwahati.
9. The Private Secretary to Hon'ble Mr. Justice _____,
Gauhati High Court, Guwahati.
10. The System Analyst, Gauhati High Court, Guwahati for uploading this Notification in the Gauhati High Court Website.
11. The C.A. to Registrar General/ Registrar (Vigilance)/Registrar (Judicial.)/Registrar (Administration), Gauhati High Court, Guwahati.
12. The Deputy Director, Printing & Stationery, Assam Govt. Press, Bamunimaidan, Guwahati for publication of the Notification in the Assam Gazette.
13. Shri Ganesh Brahma, U.D.A., Office of the Chief Judicial Magistrate, Kokrajhar.

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JOINT REGISTRAR (VIGILANCE)

GAUHATI HIGH COURT AT GUWAHATI

(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated Guwahati the 19 th day of May, 2014

No. HC.VII-31/2014/ **2901** /A. In the interest of administration, Shri Nityananda Sarma, L.D.A., in the office of the District and Sessions Judge, Morigaon, is transferred as L.D.A. in the office of the District and Sessions Judge, Kamrup, (Metro), Guwahati, against vacant post in the said establishment.

Shri Nityananda Sarma will join his new place of posting immediately.

(N.B. The seniority of Shri Nityananda Sarma will be decided by the District and Sessions Judge, Kamrup (Metro), Guwahati, on the basis of his initial date of joining in the service. Further, the concerned employee will not be entitled to claim T.A. and D.A. as the transfer is made on his request.)

Sd/- Sanjay Hazarika,

JOINT REGISTRAR (VIGILANCE)

Memo No. HC.VII-31/2014/ **2902 - 13** /A. , Dated 19-04-2014

Copy to:-

1. The L.R. and Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.
2. The Principal Accountant General, Assam, Beltola, Maidamgaon, Guwahati.
3. The District and Sessions Judge, Morigaon.
(He is requested to release Shri Nityananda Sarma, L.D.A. to enable him to join his new place of posting immediately.)
4. The District and Sessions Judge, Kamrup (Metro), Guwahati, for information and necessary action.
5. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
6. The Joint Registrar (_____), Gauhati High Court, Guwahati.
7. The Deputy Registrar (_____), Gauhati High Court, Guwahati.
8. The Private Secretary to Hon'ble Mr. Justice _____ , Gauhati High Court, Guwahati.
9. The System Analyst, Gauhati High Court, Guwahati for uploading this Notification in the Gauhati High Court Website.
10. The C.A. to Registrar General/ Registrar (Vigilance)/Registrar (Judicial.)/
Registrar (Administration), Gauhati High Court, Guwahati.
11. The Deputy Director, Printing & Stationery, Assam Govt. Press, Bamunimaidan, Guwahati for publication of the Notification in the Assam Gazette.
12. Shri Nityananda Sarma, L.D.A., Office of the District and Sessions Judge, Morigaon, for information.

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JOINT REGISTRAR (VIGILANCE)

GAUHATI HIGH COURT AT GUWAHATI

(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated Guwahati the 19 th day of May, 2014

No. HC.VII-12/2014/ **2860** /A. In the interest of administration, the attachment of Shri Kishore Kr. Roy, Head Assistant, office of the Chief Judicial Magistrate, Udalguri, is hereby withdrawn and henceforth he will work as Head Assistant in the office of the Chief Judicial Magistrate, Kokrajhar.

Shri Kishore Kr. Roy will join his new place of posting immediately.

(N.B. The seniority of Shri Kishore Kr. Roy will be decided by the Chief Judicial Magistrate, Kokrajhar on the basis of his initial date of joining in the service. Further, the concerned employee will not be entitled to claim T.A. and D.A. as the transfer is made on his request.)

Sd/- Sanjay Hazarika,

JOINT REGISTRAR (VIGILANCE)

Memo No. HC.VII-12/2014/ **2861- 73** /A., Dated 19-04-2014.

Copy to:-

1. The L.R. and Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.
2. The Principal Accountant General, Assam, Beltola, Maidamgaon, Guwahati.
3. The District and Sessions Judge, Udalguri/ Kokrajhar, for information.
4. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
5. The Joint Registrar (_____), Gauhati High Court, Guwahati.
6. The Chief Judicial Magistrate, Udalguri.
(He is requested to release Shri Kishore Kr. Roy, U.D.A.(Head Assistant) to enable him to join his new place of posting immediately.
7. The Chief Judicial Magistrate, Kokrajhar, for information and necessary action.
8. The Deputy Registrar (_____), Gauhati High Court, Guwahati.
9. The Private Secretary to Hon'ble Mr. Justice _____, Gauhati High Court, Guwahati.
- ✓ 10. The System Analyst, Gauhati High Court, Guwahati for uploading this Notification in the Gauhati High Court Website.
11. The C.A. to Registrar General/ Registrar (Vigilance)/Registrar (Judicial.)/Registrar (Administration), Gauhati High Court, Guwahati.
12. The Deputy Director, Printing & Stationery, Assam Govt. Press, Bamunimaidan, Guwahati for publication of the Notification in the Assam Gazette.
13. Shri Kishore Kr. Roy, Head Asstt., Office of the Chief Judicial Magistrate, Udalguri, for information.

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JOINT REGISTRAR (VIGILANCE)